

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CONTEMPT PETITION (C) NO. 415 OF 2003 IN Civil Appeal 2470/1998

MAHARISHI DAYANAND COOP.GR.H.SOCIETY LTD

Petitioner(s)

VERSUS

ANIL BAIZAL & ORS.

Respondent(s)

(With appln(s) seeking further time for compliance of order dt.20.2.2008,permission to place  
addl. documents on record, Intervention/Impleadment,permission to file affidavit)  
(for final disposal)

Date: 31/07/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr.P.N.Lekhi, Sr.Adv.  
Mr. Sudhir Kumar Gupta,Adv.  
Mr.Manish Gupta, Adv.

Mrs Rachna Gupta ,Adv

For Respondent(s) Mr.A.Sharan, Sr.Adv.  
Mr.Vishnu B.Saharya, Adv.  
for M/S Saharya & Co.,Advs.

Mr.S.W.A.Qadri, Adv.  
Ms.Gunwant Dara, Adv.  
For Mrs.Anil Katiyar, Adv.

Mr. V.K. Verma ,Adv

Ms.S.Janani, Adv.

UPON hearing counsel the Court made the following  
ORDER

List after four weeks.

(G.V.Ramana)  
Court Master

(Veera Verma)  
Court Master